

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZOE JEWELS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Zoe Jewels Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/01/2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies – Mumbai, Maharashtra
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51900MH2019PTC319306
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GR Flr 1 CTS No 96 1 to 21 97 1 to 9 Vikas Centre, Dr C.G. Road, Wadavali Village, Chembur Mumbai - 400074
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17/06/2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Pavitra Vyas IBBI/IPA-002/IP-N0114/2021-2022/13844 Address: CCB 52, 3rd Floor, Opp. Shivaji Garden, Dr. SPM Road, Khade Bazar, Shahapur, Belagavi-590003 e-mail: cpavitravyas@gmail.com Phone: +91 9449191848
8	LAST DATE FOR SUBMISSION OF CLAIMS	16/07/2022

Notice is hereby given that **Zoe Jewels Private Limited** has commenced its voluntary liquidation on 17/06/2022.

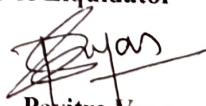
The stakeholders of **Zoe Jewels Private Limited** are hereby called upon to submit a proof of their claims, on or before 16/07/2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and signature of Liquidator

For Zoe Jewels Private Limited
(Under Voluntary Liquidation)


Pavitra Vyas
IBBI/IPA-002/IP-N0114/2021-2022/13844
Pavitra Vyas
(Liquidator)

Date: 17/06/2022

Place: Belagavi